

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3924
TO BE ANSWERED ON THE 20TH MARCH, 2018

INSURANCE COVER FOR CROP

3924. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal to provide insurance cover for crop and farm implements and health cover and personal accident cover for the farmers and is working on a uniform package policy; and
- (b) if so, the details and the present status thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): To take care of all the insurance needs of farmers associated with their life, properties and agricultural activities such as crops, loss of life accidental death and disability, student safety, household, agriculture implements and tractor, a Unified Package Insurance Scheme (UPIS) was approved for introduction from Kharif 2016 as a pilot scheme in 45 districts. Out of total of 7 covers under UPIS, Crop Insurance is compulsory and the farmer has to opt for atleast two out of the remaining six sections. Initially 10 States had consented for implementation in 31 districts. However, subsequently the pilot scheme was implemented only by 6 States i.e. Andhra Pradesh, Telangana, Rajasthan, Madhya Pradesh, Chhattisgarh and Tamilnadu in 2016-17. Health cover was not included in the UPIS as the Rashtriya Swasthya Bima Yojana (RSBY) was already under implementation in the country.
